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**NATIONAL COMPANY LAW TRIBUNAL  
BENGALURU BENCH  
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
BENGALURU BENCH, BENGALURU, HELD ON 09.01.2018.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**  
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 268/14	TP 6/17	For hearing	433( e) / 433(f)	Vishwas Concrete Pvt. Ltd. Vs Uttam Sagar Development & Construction Pvt. Ltd.

SL. NAME (IN CAPITAL)  
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1) BHAVANA - G.K  
Bhawana G.K

Petitioner.

**ORDER**

The matter is listed today for service of notice on the Whole Time Director or CFO of the Company. Counsel for Petitioner is present. She reported that notice was sent to the Company's Whole Time Director by email. Respondent is called; absent. No representation. Counsel reported that Petitioner has not suggested the name of IRP to be appointed in this case. She requested time. Time granted till 30.01.2018.

  
Member (T)

  
Member (J)